

SPECIAL BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/350(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	GOKUL SAI UDYOG LLP VS KATYAYNI CONTRACTORS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Petitioner

Mr. Avik Chaudhuri, Adv.]

Mr. Amandeep Singh, Adv.]

Mr. Aditya Malik, Adv.] For the Respondent

Mr. Gulshan, Adv.]

Mr. Tushar Yadav, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of petitioner present. Ld. Counsel appearing on behalf of respondent present.

2. Post this matter before Regular Bench for hearing on **06.03.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.